

VOLTAIRE LEASING & FINANCE LIMITED

Registered Office: F-2, 1st Floor, Shah Arcade 1, C-Wing, Rani Sati Road, Malad (East), Mumbai - 400 097
Telephone No.: +91 22 2882 2709; Fax No.: +91 22 2882 2709

Post Offer Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for acquisition of 10,70,680 Equity Shares from shareholders of Voltaire Leasing & Finance Limited ("Target Company") by Mr Dilip Rajkumar Patodia ("Acquirer") along with Sidhivinayak Broking Limited ("Person Acting in Concert"/"PAC")

This Post Offer Advertisement is being issued by Inventure Merchant Banker Services Private Limited, ("Manager to the Offer"), for and on behalf of the Acquirer and the PAC, in connection with the offer made by the Acquirer along with the PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer made by the Acquirer had appeared in Business Standard (English), Business Standard (Hindi) and Mumbai Lakshadeep (Marathi) on February 5, 2014.

- Name of the Target Company : Voltaire Leasing & Finance Limited
- Name of the Acquirer : Mr. Dilip Rajkumar Patodia
- Name of the PAC : Sidhivinayak Broking Limited
- Name of the Manager to the Offer : Inventure Merchant Banker Services Private Limited
- Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
- Offer Details
 - Date of Opening of the Offer : Thursday, March 12, 2015
 - Date of Closure of the Offer : Wednesday, March 25, 2015
- Date of Payment of Consideration : Tuesday, March 31, 2015

8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
8.1	Offer Price	₹ 50/-	₹ 50/-
8.2	Aggregate number of shares tendered	10,70,680*	1,03,684 ¹
8.3	Aggregate number of shares accepted	-	1,03,684
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 5,35,34,000	₹ 51,84,200
8.5	Shareholding of the Acquirers before Agreements/Public Announcement (No. & %)	Nil	Nil
8.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	16,150 0.39%	16,150 0.39%
8.7	Shares Acquired by way of Open Offer - Number % of Total Equity Share Capital	10,70,680* 26%	1,03,684 2.52%
8.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil Not applicable Nil	Nil Not applicable Nil
8.9	Post offer shareholding of Acquirer - Number % of Total Equity Share Capital	10,86,830* 26.39%	1,19,834 2.91%
8.10	Pre offer shareholding of the Public - Number % of Total Equity Share Capital Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	41,01,850 99.61% 30,31,170* 73.61%	41,01,850 99.61% 39,98,166 97.09%

*Assuming full acceptance in the Offer; ¹Validly tendered shares in the Offer

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated March 2, 2015.

The Acquirer and the PAC accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.

A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the registered office of the Target Company.

ISSUED BY THE MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER AND PAC

INVENTURE

INVENTURE MERCHANT BANKER SERVICES PRIVATE LIMITED

2nd Floor, Viraj Tower, Nr. Andheri Flyover (North End)
Western Express Highway, Andheri (East), Mumbai - 400 069

Tel. No.: +91 22 4075 1515; Fax No.: +91 22 4075 1552

Contact Person: Mr. Saurabh Vijay

E-mail: saurabh.vijay@inventuremerchantbanker.com

Website: www.inventuregrowth.com

SEBI Registration No.: INM000012003

Place : Mumbai
Date : April 1, 2015

Size: 12(w) X 24(h)